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BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(IB) No.427/KB/2018

**Present:1. Hon'ble Member (J) Shri Jinan K.R
2. Hon'ble Member (J) Shri M. B Gosavi**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th May 2018, 10.30 A.M

Name of the Company		R.D.Enterprise -Vs-Diach Chemical & Pigments Pvt.Ltd	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CS DEEPAK KUMAR KHAITAN, F.C.S.
PRACTISING COMPANY SECRETARY

RESPONDENT

Khaitan
15/5/2018

1. SIDDHARTHA BANERJEE, ADV.

2. URMILA CHAKRABORTY, ADV.

3. S.R. BANERJEE, ADV.

for the
Petitioner

[Signature]
25/5/18

ORDER

Ld. Counsel for the operational creditor and the corporate debtor is present.

Ld. Pr. CS appearing for the corporate debtor sought further time for filing reply affidavit for want of certain documents. Time is granted. Directed to file reply affidavit within 7 days by serving a copy of the reply affidavit to the operational creditor and the operational creditor is directed to file rejoinder, if any, within 7 days of receipt of the reply affidavit by serving a copy of the rejoinder to the corporate debtor.

List it for further consideration on 30/07/2018.

Sd

(M.B. Gosavi)
Member (J)

Sd

(Jinan K.R.)
Member(J)